

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 101
IB-1343/PB/2018

IN THE MATTER OF:
Dena Bank

...PETITIONER

Vs.

M/s. One World Travel Solutions Ltd.

...RESPONDENT

Section
U/s 7 of IB Code, 2016

Order delivered on 14.03.2023
(Virtual Hearing)

Coram:
SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Petitioner/Financial Creditor :
For the Respondent/Corporate Debtor :

ORDER

None appeared at the time of virtual hearing of the matter. In the interest of justice, list the matter along with IA/1397/2023 on **20.03.2023** the date already fixed.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Bachu Venkat Balaram Das)
Member (J)